

*By e-mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/3374/A

From :- Smti. Kanchan Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Murtaza Ahmed Choudhury,  
District & Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati, the 13<sup>th</sup> June, 2018.

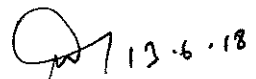
Sub:- **Casual Leave.**

Ref:- Your Letter No.DJL/4693/2018, dated 07.06.2018.

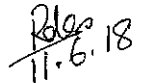
Sir,

With reference to the above, I am directed to inform you that,  
your prayer for Casual Leave on 07.06.2018, has been granted / ~~rejected~~.

Yours faithfully,

 13.6.18

**JOINT REGISTRAR (VIGILANCE)**

 11.6.18